

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SATKAR TERMINALS LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SATKAR TERMINALS LIMITED
2.	Date of incorporation of corporate debtor	25/02/2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies under Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U63090DL2011PLC214836
5.	Address of the registered office and principal office (if any) of corporate debtor	B-72, 2 nd Floor, Rohit House, Vishwakarma Colony, Tughlakabad, M. B. Road, New Delhi, 110044
6.	Date of closure of Insolvency Resolution Process	03/12/2019
7.	Liquidation commencement date of corporate debtor	03/12/2019
8.	Name and registration number of the insolvency professional acting as liquidator	Gyaneshwar Sahai Registration No. IBBI/ IPA-002/ IP-N00130/ 2017-18/ 10546
9.	Address and e-mail of the liquidator, as registered with the Board	OS-2, 2 nd Floor, The Next Door, Sector 76, Faridabad, Haryana, 121004 gyaneshwar.sahai@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	OS-2, 2 nd Floor, The Next Door, Sector 76, Faridabad, Haryana, 121004 irp.satkar@gmail.com
11.	Last date for submission of claims	02/01/2020

Notice is hereby given that the National Company Law Tribunal **Bench VI, New Delhi** has ordered the commencement of liquidation of the **SATKAR TERMINALS LIMITED** on **03/12/2019**.

The stakeholders of **SATKAR TERMINALS LIMITED** are hereby called upon to submit their claims with proof on or before **02/01/2020**, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator: **Gyaneshwar Sahai**

Date and place: **05/12/2019, Faridabad**


GYANESHWAR SAHAI
Insolvency Professional
Regn No: IBBI/PA-002/IP-N00130/2017-18/10546